

OFFICE OF THE DISTRICT & SESSIONS JUDGE (N/W):ROHINI COURTS:DELHI

NOTICE

Applications are invited for appointment of **ONE** position of Court Auctioneer for Rohini Courts Complex from the member of Bar having at least 5 years standing at the Bar and having income of Rs. 15,000/- or more per annum.

Applications containing the following particulars alongwith the supporting documents and latest coloured photograph should reach in this office through proper Channel latest **by 10th July, 2019 on or before 5.00 p.m.**

1. Name :
2. Father's /Husband's Name :
3. Date of Birth :
4. Date of Enrollment as an Advocate with Bar Council of Delhi alongwith Enrollment No.(Attach copy of Enrollment Certificate) :
5. Name of Bar Association with which registered with the Membership No. :
6. Residential Address with Telephone No. :
7. Official Address with Telephone No. :
8. Court where mainly practicing :
9. Reference of two Advocates of ten years standing or of other respectable persons :
10. Copy of last ITRs/ other document to show that annual income from such profession is Rs.15,000/- or more per annum. :
11. Any special reason, the applicant wants to adduce in support of his /her application :

(Deepak Garg)

ASJ(N/W)/Chairman, Appointment Committee
for Court Auctioneer, Rohini Courts Complex, Delhi

Genl.I/Court Auct./Rohini/2019/16424-16444

Delhi, dated the 21.05.19

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi in reference to your good office's letter No.1116-17 /Genl./OC/DHC dated 03.05.2019
2. The Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The President/ Hony. Secretary, Rohini Courts Bar Association, Rohini Courts, Delhi with the request to direct the quarter concerned to display Notice on all the Notice Boards prominently & Library of the Chamber Block, Rohini Courts, Delhi and also to upload on the website of RCBA.
4. The President/ Hony. Secretary of all the other Bar Association of District Courts of Delhi with the request to direct the quarter concerned to display the Notice on all the Notice Board & Library.
5. Web-site Committee[English/Hindi], Tis Hazari Courts, Delhi and Rohini Courts Complex, Delhi with the direction to upload the Notice at the website of Delhi District Courts.
6. The Branch Incharge, Care taking Branch, Rohini Courts Complex, Delhi and of all the other District Courts, Complex with the direction to direct the Concerned official to affix the Notice at all the Notice Boards as well as at entrance of respective courts complex.
7. PS to Ld. District & Sessions Judge, North-West and North District, Rohini Courts, Delhi
8. Dealing Official, R & I Branch, Tis Hazari Courts and Rohini Courts, Delhi for uploading the same on the